

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

Item 20

CP(IB) No. 191/Chd/HP/2019

Under Section 9 IBC 2016

In the matter of:-

K.W. Stone Technologies Pvt. Ltd. Petitioner/ Operational Creditor

Vs.

Febiana Design and Construction Pvt. Ltd ...Respondent/ Corporate Debtor

Present through Video Conferencing:

None for the parties.

On the last date of hearing, parties were granted time to file written submission, but the same has not been filed. Learned counsel for both the parties are directed to file short written submissions with relevant case laws, if any, after exchanging copies with each other atleast on week before the next date of hearing. It shall be the last opportunity. List on 22.11.2022.

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**(Subrata Kumar Dash)
Member (Technical)**

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**(Harnam Singh Thakur)
Member (Judicial)**

September 27, 2022
SM